

GOVERNMENT OF INDIA  
MINISTRY OF STEEL

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 153**  
**FOR ANSWER ON 04/12/2023**

**STEEL SCRAPPING POLICY**

153. SHRI S NIRANJAN REDDY:

Will the Minister of STEEL be pleased to state:

- (a) whether Government is considering Extended Producer Responsibility (EPR) and has issued recycling frameworks aimed at developing the recycling sector using advanced technology to achieve resource efficiency and carbon neutrality;
- (b) if so, whether Government is planning to revise/amend the Steel Scrapping Policy;
- (c) the steps taken by Government to incentivise steel scrap recycling, since the release of the policy in 2019; and
- (d) the number of scrapping centres currently functioning in the country?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

- (a) Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified EPR policy for some materials like plastic, tyre, used oil, battery, e-waste etc.
- (b) No such proposal is under consideration of Government.
- (c) The Steel Scrap Recycling Policy was notified in the Gazette of India on 7<sup>th</sup> November, 2019. The Policy provides a framework to facilitate and promote establishment of metal scrapping centres in India for scientific processing and recycling of ferrous scrap generated from various sources. The policy framework provides standard guidelines for collection, dismantling and shredding activities in an organized, safe and environmentally sound manner in order to curb pollution and prevent health hazards.
- (d) The scrap centres are approved by authorized agencies of the State Governments/Union Territories.

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